GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2905 ANSWERED ON:24.07.2009 STATE ADOPTION RESOURCE AGENCIES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has decided to set-up State Adoption Resource Agencies for promoting and regulating the adoption of children;
- (b) if so, the details thereof;
- (c) whether the Government proposes to install tracking system to monitor parents with the aim of minimising chances of child abuse; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) and (b) Yes, Madam. The Integrated Child Protection Scheme (ICPS) provides for setting up State Adoption Resource Agencies in every State/UT as a unit under the State Child Protection Society to coordinate, monitor and develop the work of adoption and render secretarial assistance to the State Adoption Advisory Committee.
- (c) There is no such proposal.
- (d) Does not arise in view of (C) above.